

materialised so far, if so, the reasons therefor;

(b) whether Government have abandoned the idea of plywood factory at Little Andaman, if not, when factory will be installed;

(c) whether for North Andaman Project the Corporation has sent proposal and even their proposal for clearance of 1445 hectares of annual cut was restricted by 700 hectares by Department of Environment and EFC memo revised and submitted on 16-8-1983 and no action has been taken yet;

(d) whether Government have abandoned the idea for having industries in North Andaman, if so, the reasons therefor, if not, when the project will come into being; and

(e) the present functions of the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The proposal for a plywood factory is under consideration of the Government,

(c) The revised proposal for North Andaman Project has been changed to a Public Investment Board memorandum and is under consideration of the Government.

(d) No, Sir. The Government will consider this project.

(e) The present functions of the Corporation are logging and marketing of timber, raising natural and artificial regeneration, undertaking Red Oil Palm Plantations, managing Katchal Rubber Plantations and developing infrastructure.

Nationalisation of Ramugger Cane and Sugar Company Ltd.

4277. SHRI AJIT BAG : Will the Minister of FOOD & CIVIL SUPPLIES be pleased to state :

(a) whether he had received a

memorandum dated the 10th November, 1983 from Anderson Wright & Co. Employees' Association, Calcutta urging for nationalisation of Ramugger Cane and Sugar Company Ltd.;

(b) what are the salient points of the memorandum; and

(c) what is the reaction of Government to their proposal for nationalisation?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) The salient points of the memorandum are :—

(1) non-payment of salaries to the staff;

(2) some instances of malpractices allegedly indulged in by the management; and

(3) the nationalisation of the Company.

(c) The Central Government has advised the West Bengal Government to look into the working of the Company's sugar unit. Under the authority and power given to State Governments through various Acts, the State Government of West Bengal is in the best position of taking further action in the matter.

Complaints about Selection of Badminton Team

4278. SHRI E. BALANANDAN : Will the Minister of SPORTS be pleased to state :

(a) whether Government have received any complaints about the selection of the badminton team for the international

tournament like Bombay Masters, Thomas Cup and ABC at Calcutta;

(b) if so, from whom and the details thereof; and

(c) steps taken over the same?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :

(a) Yes, Sir.

(b) A representation from a resident of Trivandrum was received in respect of his son. It was stated that he had not been included in the Indian Badminton team because of his inability to attend the East and South Zone major tournaments.

(c) The representation was brought to the notice of the Badminton Association of India.

**Provision of More Funds Under the
IRDP**

4279. SHRI RAM SINGH YADAV :
Will the Minister of RURAL
DEVELOPMENT be pleased to state :

(a) whether it is a fact that Integrated Rural Development Programme, upto the completion of 6th Five Year Plan, would benefit 1,50,000 families below the poverty line and would improve their per-capita income; and

(b) whether keeping in view the laudable achievements of the Programme, Government propose to provide more funds therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF RURAL DEVELOPMENT
(SHRI HARINATHA MISRA) : (a) The target for 6th Five Year Plan under Integrated Rural Development Programme is to assist 15 million families to improve their economic status.

(b) There is no proposal under consideration at present to increase the original outlay for this programme.

तुंगलकाबाद, दिल्ली का विकास

4280. श्री राम प्यारे पनिका : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा दिल्ली में तुंगलकाबाद के विकास के लिए कोई योजना तैयार की गई है;

(ख) यदि हा, तो तत्सम्बन्धी ब्यौरा क्या है और इस योजना को कब तक क्रियान्वित किया जाएगा; और

(ग) यदि नहीं, तो तुंगलकाबाद के विकास के लिए सरकार द्वारा क्या निर्णय किया गया है ?

निर्माण और आवास मंत्रालय में उप मंत्री (श्री मोहम्मद उस्मान आरिफ) : (क) जी, हाँ। गाँव तुंगलकाबाद के लिए दिल्ली विकास प्राधिकरण द्वारा एक विकास योजना तैयार की है परन्तु उसे अभी सक्षम प्राधिकरण द्वारा अनुमोदित किया जाना है। गाँव के एकमटेशन के लिए दिल्ली विकास प्राधिकरण ने नियमितिकरण नक्शा बना दिया है।

(ख) विकास नक्शों में पंचायत घर, स्वास्थ्य कन्द्र, डाकघर, समाज सदन तथा विशालय स्थल इत्यादि जैसी सामूहिक सुविधाओं की चुनीदी व्यवस्था की गई है। तुंगलकाबाद एकसटेशन का विकास, नक्शे के